

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1701
ANSWERED ON:10.08.2011
INSTALLATION OF ILD
Singh Shri Sushil Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any private company had installed an ILD gateway which offered services within 10 km. of international border violating licence conditions;
- (b) if so, the details thereof and the action taken by the Government thereon;
- (c) whether any committee was set up to recommend penalties for violation of licence agreements;
- (d) if so, the details thereof alongwith the recommendations of the committee; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) No Madam. Only International Long Distance (ILD) Service licensees are authorised to install ILD Gateway for carrying-out / bringing-in the international telecom traffic to / from other countries. Provision of domestic telecom services within the country is not covered under the scope of the ILD Service license. Accordingly, there is no question of offering services within 10 Km of international border through ILD Gateway.
- (b) to (e) Does not arise in view of (a) above.